

<i>S. No.</i>	<i>Name of the Mill</i>	<i>Amount disbursed under TWRSF (Rs. in crores)</i>
1	2	3
17.	Ahmedabad Commercial Mills Ahmedabad	-
18.	Navjivan Mills (Kalol)	1.46
19.	Kalol Mills (Kalol)	-
20.	Omex Investors, Ahmedabad	1.34
21.	Aryodaya Spg. Mfg. Mills, Ahmedabad	0.41
22.	Ahmedabad jubilee Mills, Ahmedabad	0.52
Total:		36.26

Representation of Public Representatives in Cantonment Boards

2893. SHRI NANDI YELLAIAH: Will the Minister of DEFENCE be pleased to state:

(a) whether there is any proposal before the Government to involve the MPs and MLAs in the activities of cantonment boards;

(b) if so, the details of such proposals;

(c) by when it is likely to be implemented; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a) No, Sir.

(b) to (c). Do not arise.

(d) The Cantonments Act, 1924 does not provide for a direct role for MPs and MLAs in the administration of Cantonment

Boards. The local civil population have their own elected representatives on the Cantonment Boards.

Rate of Interest of deposits in General Provident Fund

2894. SHRI JEEWAN SHARMA: Will the Minister of FINANCE be pleased to state:

(a) whether the Govt. have enhanced the rate of interest on the fixed deposits in the banks and post offices;

(b) if so, whether there is any proposal to increase the rate of interest on the deposits in the General Provident Fund;

(c) if so, the details thereof; and

(d) if no, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) During the year 1990-91, the rates of interest on the fixed deposits in the banks were raised by the Reserve Bank of India and that on Post Office Time Deposits by the Government.